

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
01.	IA 454/18 in DFR No. 1008/18 (IA 454/18 – Delay in filing)	Kerala State Electricity Board Limited Vs. Kerala State Electricity Regulatory Commission	1008/2018 Dated 16/03/2018	02/04/2018		16/04/2018 Court-II
02.	IA 455/18 in DFR No. 824/18 (IA 455/18 – Delay in filing)	Rajasthan Urja Vikas Nigam Limited & Ors. Vs. Central Electricity Regulatory Commission & Ors.	824/2018 Dated 28/02/2018	06/04/2018		17/04/2018 Court-II

Dated: 09/04/2018

**By Order
Sd/
Dy. Registrar**